

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), SITTING AT
CHENNAI**

O.A No.229/2020

BETWEEN:

Tribunal on its own Motion

... **APPLICANT**

AND

Ministry of Environment & Forest
and Ors.

... **RESPONDENTS**

Sl No.	Particulars	Pg Nos.
1	Compliance Affidavit filed on behalf of Respondent No,5	1-2
2	<i>Annexure R5--A</i> Copy of the Approval(including translated copy)	3-4
3	<i>Annexure R6-</i> Acknowledgement of receipt of payment	5-6

Place: Bangalore

Date: 11/04/2022



Advocate for Respondent No.5

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ), SITTING
AT CHENNAI**

O.A No.229/2020

BETWEEN:

Tribunal on its own Motion

... **APPLICANT**

AND

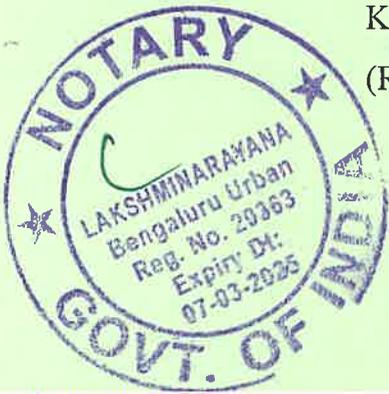
Ministry of Environment & Forest
and Ors.

... **RESPONDENTS**

**ADDITIONAL COMPLIANCE AFFIDAVIT FILED ON BEHALF OF
RESPONDENT NO.5**

I, Mr. D.R.Kabade aged 50 years, S/o R.Y Kabade, working as Assistant General Manager (Law), Office of the Head (Legal Services) and authorised signatory of Karnataka Power Corporation Limited, having office at Shakthi Bhavan, Race Course Road, Bangalore- 560 001, do swear and state on oath as under:

1. I am the Assistant General Manager (Law) of Karnataka Power Corporation Ltd., the 5th Respondent in the present proceedings, and as such I am well aware of the facts of the case and competent to swear to this affidavit.
2. It is prayed that the Response to the Report dated 22/06/2021 and the Compliance Affidavit dated 25/02/2021 be read and part and parcel of this Affidavit.
3. I state that with respect to the employees who lost their lives due to the Fire Accident that occurred on 02.10.2020 at Yelahanka Combined Cycle Power Plant the Respondent No.5 has taken the following steps:
 - i. The family of each of the two deceased staff of Respondent No.5, Mr. Krishna Bhat and Mr. Manjappa have been given Rs. 30,00,000/- (Rupees Thirty Lakh) as ex-gratia payment. A copy of the Approval




KABADE. D.R.
 Asst. General Manager (Law)
 Karnataka Power Corporation Ltd.
 No. 3, Ground Floor, Green Building,
 (Drugs Control Department Premises)
 Palace Road, Bengaluru - 560 001.

(including translated copy) is produced herewith as **Annexure R5** and the acknowledgment of receipt of amount is produced herewith as **Annexure R 6**.

- ii. The Respondent No.5 has also provided employment on compassionate grounds as per KPCL Service rules to the dependents of the two deceased employees. The dependants of the deceased employees have been employed as regular Employees at the Kali Hydro Power Project, Ambikanagar, Uttara Kannada district, Karnataka.

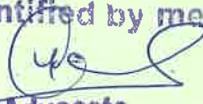
Wherefore, it is prayed that the instant Affidavit be taken on record and the instant matter be disposed of accordingly.

VERIFICATION

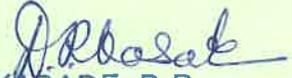
I, D.R.Kabade, do confirm that this is my signature and what has been stated above in paragraphs 1 to 3 of the Affidavit are true to the best of my knowledge information and belief.

Place: Bangalore

Date: 11/04/2022

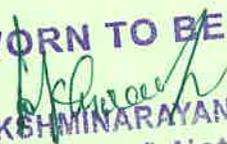
Identified by me

 Advocate




 Deponent
 KABADE. D.R.
 Asst. General Manager (Law)
 Karnataka Power Corporation Ltd.
 No. 3, Ground Floor, Green Building,
 (Drugs Control Department Premises)
 Palace Road, Bengaluru - 560 001.


 Deponent

KABADE. D.R.
 Asst. General Manager (Law)
 Karnataka Power Corporation Ltd.
 No. 3, Ground Floor, Green Building,
 (Drugs Control Department Premises)
 Palace Road, Bengaluru - 560 001.

SWORN TO BEFORE ME

 LAKSHMINARAYANA, BA, LLB
 Advocate & Notary Public
 Government of India
 # 15, 1st Main, 2nd Cross
 Near Impact College, Amco Layout, Kodigehalli
 Bengaluru Urban Karnataka - 560 092
 Sl. No: 3383 Page No: 88

No. of Corrections: 01



ಸಂಖ್ಯೆ:ಎ1ಪಿಎ/18

ದಿನಾಂಕ:05.04.2022

ವಿಷಯ : Ex-Gratia ಪಾವತಿಸುವ - ಕುರಿತು.

ಉಲ್ಲೇಖ : ದಿನಾಂಕ:01.04.2022ರ ಕಛೇರಿ ಟಿಪ್ಪಣಿಯಲ್ಲಿನ ವ್ಯವಸ್ಥಾಪಕ ನಿರ್ದೇಶಕರ ಅನುಮೋದನೆ.

ದಿನಾಂಕ:02.10.2020 ರಂದು ಯಲಹಂಕ ವಿದ್ಯುದಾಗಾರದಲ್ಲಿ ಕಾರ್ಯನಿರ್ವಹಿಸುತ್ತಿದ್ದಾಗ ಬೆಂಕಿ ಅವಘಡವಾಗಿದ್ದು, ನಿಧನ ಹೊಂದಿದ ಇಬ್ಬರು ಉದ್ಯೋಗಿಗಳಾದ ಶ್ರೀ ಕೃಷ್ಣಭಟ್, 1773, ಇಇ(ಮೆ)/ ಸಿಇ(ಓ&ಎಂ)ವೈಸಿಸಿಪಿಪಿ ಮತ್ತು ಶ್ರೀ ಮಂಜಪ್ಪ ಪಿ, 1874, ಎಇಇ(ಇ)/ ಸಿಇ(ಓ&ಎಂ)ವೈಸಿಸಿಪಿಪಿ ರವರ ಅವಲಂಬಿತರಿಗೆ ತಲಾ ರೂ.30.00/-ಲಕ್ಷಗಳನ್ನು ವಿಶೇಷ ಪ್ರಕರಣವೆಂದು ಪರಿಗಣಿಸಿ Ex-gratia ವನ್ನು ನೀಡಲು ನಿರ್ದೇಶಕರ ಮಂಡಳಿ ಸಭೆಯ ಘಟನೋತ್ತರ ಅನುಮೋದನೆ ಪಡೆಯುವುದನ್ನು ಬಾಕಿ ಇಟ್ಟು ಅನುಮೋದಿಸಿದೆ.

“ವ್ಯ.ನಿ. ರವರಿಂದ ಅನುಮೋದಿಸಲ್ಪಟ್ಟಿದೆ”

ನಿರ್ದೇಶಕರು(ಮಾ.ಸಂ)

ಪ್ರತಿ : ಟಿಡಿ/ಎಫ್‌ಡಿ/ಡಿ(ಹೆಚ್‌ಆರ್)

: ಡಿವಿ(ಎಫ್‌&ಎ)/ಹೆಚ್(ಎಲ್‌ಎಸ್) YCC(01M) YCCPP

: ಡಿವಿ(ಎಫ್)-1

: ಎಡಿಎಂ(ಹೆಚ್‌ಆರ್‌ಡಿ)-2/ಸಿಹೆಚ್‌ಟಿ

SE(E/FS) ✓
S/
9/4/22

4
Karnataka Power Corporation Limited

Order Letter

	No: A1P1A/18
	Date: 05-04-2022
<p>Subject; Regarding paying Ex-Gratia. Reference: The approval of Managing Director in office note of dated: 01-04-2022</p> <p>The approval has been given for providing Rs 30.00/- lakhs Ex gratia to the dependants of two employees, Sri Krishnabhat 1773 EE(M)/CE (O&M) YCCPP and Sri Manjappa P 1874 AEE (E)/ CE(O&M) YCCPP who have passed away due to fire accident occurred in Yelahanka Plant during the work on date: 02-10-2020 by considering it as Special Case by keeping receiving Post facto approval of Board of Director's meeting in pending. "Approved by MD"</p> <p style="text-align: right;">Sd/- Director (HRD)</p> <p>Copy : TD/FD/D(HR) :GM (F&E)/H (LS) :DGM (F)-1 :AGM (HRD)-2/CHT</p>	

This Document is Referred to as
Annexure R.S.A in The
Affidavit of Smt./Sri D.R. Kabude
le
NOTARY PUBLIC

5

Acknowledgement

Ref: H.O.Memo No.A1P1A/18 dated 05/04/2022

I Smt.Vinutha.K.Bhat W/o Late Sri.Krishna Bhat EE(M), E.C.No.1773 received the cheque bearing No. 671052 drawn on State Bank of India, Bangalore for an amount of Rs.30.00.000/- (Rupees thirty lakhs only) from KPCL towards Ex-gratia due to fire accident occurred on 02/10/2020 at YCCPP.



Vinutha.K.Bhat

(W/o Krishna Bhat)

Mob No. 9448181224

Date: 07/04/2022

Place: Bengaluru.

14-05-2021

भारतीय स्टेट बैंक
State Bank Of India

(09077) - INDUSTRIAL FINANCE BRANCH BANGALORE
61, 1st FLOOR, RESIDENCY PLAZA, RESIDENCY ROAD,
BANGALORE 560025
Tel: 80-25129547 Fax: 25129548 IFS Code : SBIN0009077

केवल 3 महीने के लिए वैध / VALID FOR 3 MONTHS ONLY
06 APR 2022
O D M M Y Y Y Y

AG Payee

PAY Vinutha K Bhat w/o Late Krishna Bhat को या उनके आदेश पर OR ORDER
रुपये RUPEES Thirty Lakhs only

अदा करें ₹ 30,00,000/-

10503342643
CC ACCOUNT
PREFIX:
1515500010

VALID UPTO ₹ 50 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTION ONLY
34624330501

KARNATAKA POWER CORPORATION AUTHORISED
SIGNATORIES

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

Please sign above

671052 560002059 000210 30

6

Acknowledgement

Ref: H.O.Memo No.AIP1A/18 dated 05/04/2022

I Smt.Hema W/o Late Sri.Manjappa.P AEE(E), E.C.No.1874 received the cheque bearing No. 671053 drawn on State Bank of India, Bangalore for an amount of Rs.30,00,000/-(Rupees thirty lakhs only) from KPCL towards Ex-gratia for fire accident occurred on 02/10/2020 at YCCPP.

Hema

Hema

(W/o Manjappa.P)

Mob No. 9035662767

Date: 07/04/2022

Place: Bengaluru.

भारतीय स्टेट बैंक
State Bank Of India

(09077) - INDUSTRIAL FINANCE BRANCH BANGALORE
61, 1st FLOOR, RESIDENCY PLAZA, RESIDENCY ROAD,
BANGALORE 560025
Tel: 80-25129547 Fax: 25129548 IFS Code : SBIN0009077

केवल 3 महीने के लिए वैध / VALID FOR 3 MONTHS ONLY
06 APR 2022
D D M M Y Y Y Y

Alc Payee

PAY Hema Alias Sakamma w/o Late Manjappa P. को या उनके आदेश पर OR ORDER
रुपये RUPEES Thirty Lakhs only

अदा करें ₹ 30,00,000/-

14-05-2021
Manager: Manjappa P. (09077) - Industrial Finance Branch, Bangalore

खा. सं.
A/c No. 10503342643

VALID UP TO ₹ 50 LACS AT NON-HOME BRANCH FOR NON-CASH TRANSACTION ONLY
34624330501

CC ACCOUNT
PREFIX:
1515500010

KARNATAKA POWER CORPORATION AUTHORISED SIGNATORIES

MULTI-CITY CHEQUE Payable at Par at All Branches of SBI

This Document is referred to as Annexure R-11
Affidavit of Smt./Sri... D. R. Kesurde
NOTARY PUBLIC